



**Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu/Srinagar**

Notification

Srinagar, the 24/2 May, 2019.

SRO 357 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Gh. Mohd Teeli S/o Shri Mohd Shaban Teeli R/o Patikhas Telwanpora, Verinag, Member Ward No. 12 of Municipal Committee, Dooru-Veerinag to have been declared as elected Vice President of the Municipal Committee, Dooru-Veerinag, w.e.f. 02.11.2018.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta)

Principal Secy to Government
Housing & Urban Dev. Department.

No:- HUD/LSG/ULBK/258/2018

Dated: 24 .05.2019

Copy to the:-

1. Chief Electoral Officer, J&K, Srinagar.
2. Divisional Commissioner, Kashmir.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Law Department.
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Anantnag.
7. Director, Urban Local Bodies, Kashmir.
8. Government Press, Srinagar, for publication, in the extra-ordinary issue of the Government Gazette.
9. Private Secretary to Principal Secretary, Housing and Urban Development Department.
10. Concerned.
11. Executive Officer, Municipal Committee, Dooru-Veerinag.
12. Master file/Stock file.

(Syed Nazir Ahmad)

**Under Secretary to Government
Housing and Urban Dev. Department.**